the Civil Aviation authorities for the operation from Calcutta; and

(b) if so, what are the details thereof; and the result achieved?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) and (b) In terms of the India-U. K. Air Services Agreement. British Airways already has rights t<sub>0</sub> operate services to through Calcutta. Therefore, there is no question of negotiations o<sub>n</sub> thi<sub>s</sub> issue.

## Complaints of poor quality of food and eatables in railway refreshment rooms

- 919. DR, MOHD. HASHIM KIDWAI: Will the Minister of RAILWAYS be pleased to state:
- (a) what is the number of complaints received from passengers regarding the poor quality of food and eatables served in the railway refreshment rooms in the trains and regarding unsatisfactory service during the last 3 years, zone-wise;
- (b) what are the details ol action taken by the concerned railway authorities on these complaints; and
- (c) what are the details of remedial measures take<sub>n</sub> by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Information is 'being collected and will be laid on the Table of the Sabha.

- (b) The complaints are investigated and based on the results of investigations, action is taken against the contractor/ staff responsible. Action taken includes warnings, fines, termination of contract & disciplinary action against staff.
- (c). Various measures have been taken to improve the quality of the catering service which include intensive inspections introduction of cassorole service, modernisation of blase kitchens, use of standard raw materials, training to staff

and deterrent action, against the contractors! staff fund responsible for poor quality of food.

## **Calling of Police in Central Universities**

- .920. DR. MOHD. HASHIM KIDWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) what is the number of occasions on which police have been called by the Vice-Chancellors of Central Universities during the last three years alongwith the reasons therefor:
- (b) what is the number of days on which students were on strike in the Central Universities during the said period. University-wise;and
- (c) what is the number of students expelled from the Central Universities during the same period alongwith the grants of expenditure, University-wise?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) to (c) The requisite information is being collected from the concerned Universities and will be laid on the Table of the House.

## Nehru Yuvak Kendras in U.P.

- 921. DR. MOHD. HASHIM KIDWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) what is the present number of Nehru Yuvak Kendras in Uttar Pradesh;
- (b) whether there is any proposal to set up more such Kendras in that state; and
- (c) if so, what are the details thereof and the amount involved?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DE

VELOPMENT (SHRIMATI MARGARET ALVA): (a) At present there are 56 Nehru Vuva Kendras in Uttar Pradesh.

(b) Yes Sir.

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(c) The remaining district will be, covered by Nehru Yuva Kendra during the year 1989-90, On an average Rs. 2.30 lakhs is made available for a Nehru Yuva Kendra in a year for establishment sal aries and programmes.

## Lunatics (Patients) and Lunatic Asylums

- 922. DR MOHD. HASHIM KIDWAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) what is the number of lunatics, patients suffering from mental diseases, admitted in lunatic asylums mental hos pitals, State-wise, during 1987-88;
- (b) what is the number of lunatic asylums and mental hospitals in the country, Statewise during the same period;
- (c) what is the total amount of money spent on these asylums and mental hospitals during the same period;
- (d) whether there is any proposal Hinder Government's consideration to open a Central Institute of mental dis eases; and
- (e) if so, by when such institute is likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMI-

mental diseases.

WELFARE (KUMARI **SAROJ** KHAPARDE): (a) and (b) According to the surveys conducted by the Indian Council of Medical Research and some of the agencies, at least 10 to 12 per thousand per population are affected by mental disorders at any point of time. No definite Statewise figures, however, available. There are are mental hospitals institutions having the specialised treatment facilities for the mental patients in the country as per the details given in Annexure. [See Appendix CXLVII, ANNEXURE No. 40] According to the information available, there were about 46841 admissions in the tnci'-tal hospitals|institutions in 1987

to Questions

(c) Excepting, National Institute of Mental Health and Neuro Sciences, Ban galore, which is an autonomous body under the control of Ministry of Health and Family Welfare, and is financially assisted by both the Central Government and the Government of Karnataka, and Institute of Psychiatry, Central Ranchi which is a Subordinate Office of this Ministry, the Expenditure on the maintenance of other Hospitals|Institutions is incurred by the concerned Institution! State Governments etc. In respect of. the NIMBANS Bangalore and the Central In stitute of Psychiatry, Ranchi the budget provisions are made by the Central Gov ernment both under Plan and the Non-Plan. The total provisions provided in B.E. 1987-88 and 1988-89 under Plan and Non-Plan 'for these Institutions were a\* follows:

(Rs. In lakhs)

	1987-88	1988-89	
National Institute of Mental Health and Neuro-Sclences, Banga-	-		
lore	332.91	373.00	
2. Cantral Institute of Psychiatry, Ranchi	146.36	160 .00	
(d) and (e) There is no proposal at present to establish a	Central Inst	Central Institute of	